

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.200/KB/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name of the Company		Chandrakala Goenka - Versuss- Parakh Realtors Pvt. Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. Aniruddha Roy; Ld. Adv
- 2) Mr. Shaunak Mitra; Ld. Adv
- 3) Mr. Shwetank Nigam; Ld. Adv
- 4) Mr. Roshan Gengupta; Ld. Adv.

For Respondents
1 and 2

Roshan Gengupta
3/11/17

- 1) Mr Ratnakar Banerji, Sr Adv
- 2) Mr Reetobroto Mitra, Adv
- 3) Mr Sidhant Kumar Sharma, Adv
- 4) Ms Sristi Roy, Adv
- 5) Ms Namrata Bose, Adv

Petitioner

P → d
3/11/17

P.T.O.

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 2 are present.

List on 19/12/2017.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)